

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

3231

3232

HOUSE OF THE PEOPLE

Friday, 11th September, 1953

The House met at a Quarter Past
Eight of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-20 A.M.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER MINES AND
MINERALS (REGULATION AND DEVELOPMENT) ACT

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): I beg to lay on the Table a copy of each of the following notifications, under section 10 of the Mines and Minerals (Regulation and Development) Act, 1948:

(1) Ministry of Works, Mines and Power Notification No. MII-155 (24)-2, dated the 3rd November, 1949 (corrigendum).

(2) Ministry of Works, Mines and Power Notification No. MII-155 (24), dated the 8th November, 1949 (corrigendum).

(3) Ministry of Works, Mines and Power Notification No. MII-155 (56), dated the 9th December, 1949.

424 P.S.D.

(4) Ministry of Works, Mines and Power Notification No. MII-155 (89), dated 30th March, 1950.

(5) Ministry of Works, Mines and Power Notification No. MII-155 (92), dated the 3rd May, 1950.

(6) Ministry of Works Mines and Power Notification No. MII-155 (92)-1, dated the 1st June, 1950.

(7) Ministry of Works, Mines and Power Notification No. MII-155 (92)-2, dated the 1st June, 1950.

(8) Ministry of Works, Mines and Power Notification No. MII-159 (2), dated the 2nd November, 1950.

(9) Ministry of Works, Mines and Power Notification No. MII-152 (65), dated the 2nd December, 1950.

(10) Ministry of Natural Resources & Scientific Research Notification No. MII-159(8), dated the 21st March, 1951.

(11) Ministry of Natural Resources & Scientific Research Notification No. MII-159(5), dated the 21st April, 1951.

(12) Ministry of Natural Resources & Scientific Research Notification No. MII-159(4), dated the 19th May, 1951.

(13) Ministry of Natural Resources & Scientific Research Notification No. MII-155(108), dated the 29th May, 1951.

(14) Ministry of Natural Resources & Scientific Research Notification No. MII-159(6), dated the 31st July, 1951.

[Shri K. D. Malaviya]

(15) Ministry of Natural Resources & Scientific Research Notification No. MII-159(6), dated the 14th/15th September, 1951 (corrigendum).

(16) Ministry of Natural Resources & Scientific Research Notification No. MII-159(11), dated the 26th October, 1952.

(17) Ministry of Natural Resources & Scientific Research Notification No. MII-155(92), dated the 29th October, 1951.

(18) Ministry of Natural Resources & Scientific Research Notification No. MII-159(10), dated the 7th November, 1951.

(19) Ministry of Natural Resources & Scientific Research Notification No. MII-159(7), dated the 15th December, 1951.

(20) Ministry of Natural Resources & Scientific Research Notification No. MII-159(12), dated the 1st February, 1952.

(21) Ministry of Natural Resources & Scientific Research Notification No. MII-167(1), dated the 2nd February, 1952.

(22) Ministry of Natural Resources & Scientific Research Notification No. MII-159(14), dated the 12th February, 1952.

(23) Ministry of Natural Resources & Scientific Research Notification No. MII-152(73), dated the 29th February, 1952.

(24) Ministry of Natural Resources & Scientific Research Notification No. MII-159(15), dated the 31st March, 1952.

(25) Ministry of Natural Resources & Scientific Research Notification No. MII-159(17), dated the 12th June, 1952.

(26) Ministry of Natural Resources & Scientific Research Notification No. MII-159(16), dated the 10th July, 1952.

(27) Ministry of Natural Resources & Scientific Research Notification No. MII-159(18), dated the 25th October, 1951.

(28) Ministry of Natural Resources & Scientific Research Notification No. MII-159(5), dated the 23rd February, 1953.

(29) Ministry of Natural Resources & Scientific Research Notification No. MII-159(20), dated the 27th February, 1953.

(30) Ministry of Natural Resources & Scientific Research Notification No. MII-152(151), dated the 11th April, 1953.

(31) Ministry of Natural Resources & Scientific Research Notification No. MII-152(105), dated the 22nd June, 1953.

(32) Ministry of Natural Resources & Scientific Research Notification No. MII-152(152), dated the 10th July, 1953.

(33) Ministry of Natural Resources & Scientific Research Notification No. MII-159(17), dated the 21st July, 1953 (corrigendum).

(34) Ministry of Natural Resources & Scientific Research Notification No. MII-152(103), dated the 29th July, 1953.

[Placed in Library. See No. S-12c. 53.]

DEMANDS FOR SUPPLEMENTARY GRANTS

The Deputy Minister of Finance (Shri M. C. Shah): I beg to lay on the Table of the House.....

Mr. Deputy-Speaker: Hon. Ministers will hereafter say: "On behalf of so-and-so I lay on the Table of the House", because the report on the